made by the Planning Commission in the land reform policy.

SHRI V. PRASAD RAO: Is it not a fact that the Planning Commission has reviewed it and has found that the pattern of land itself is very fast changing and the premises, on which this policy is based, are themselves changing very fast?

SHRI S. N. MISHRA: It is quite correct that the pattern is changing but that does not mean that the perspective of land reform policy Should change. It is such a wide perspective of this important and vast work that it would take care of all the changes.

DR. R. B. GOUR: The question is: Is there any contemplated move to modify the policy in relation to ceilings on land?

SHRI S. N. MISHRA: Not at all. I

SHRI BHUPESH GUPTA: May I know whether the hon. Minister for Planning is aware that certain very high individuals in the Congress who are also Members of the Government in the Centre and in the States are now opposed to the imposition of ceilings?

SHRI S. N. MISHRA: I have no information about that and I would also like to say, since one hon. Member referred to Mr. C. Subramaniam, Finance Minister of Madras, that I have worked with him on this subject and I have never found him expressing any opinion against the imposition of ceiling on land.

CONFERENCE OF THE INDUSTRIALISTS AT SHILLONG

- *110. MOULANA M. FARUQI: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to the reply given to Starred Question No. 484 in the Rajya Sabha on the 11th September, 1958 and state:
- (a) whether Government has since (received any report of the conference of industrialists held in Shillong; and

(b) if so, whether Government intend to give any aid for the development of industries in Assam?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). We have received the broad outlines of the deliberations of the Conference. Conference discussed various aspects of industrial development of Assam. The Government of India has been giving all the possible assistance for the development of industries in all the States including Assam.

EMPLOYEES' STATE INSURANCE SCHEME

श्री मनभाई ज्ञाह : दुसरी पंचवर्षीय योजना में उन्हें ३ करोड़ ८० लाख रुपये छोटे उद्योगों के लिये, लघ-उद्योग के लिये, दिया गया है और बड़े उद्योगों के लिये १ करोड ३३ लाख रुपये की इमदाद दी जा रही है।

- *U1. SHRI BABUBHAI M. CHINAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the present number of yees covered by the Employees' State Insurance Scheme and their wage bill in-
 - (i) implemented areas; (ii) nonimplemented areas; and
- (b) the present number of emplo yees covered by the Employees' Pro vident Fund Scheme and their wage biir in-
 - (i) public sector; and
 - (ii) private sector?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) The

f] Hindi transliteration.

355

number of employees covered by the Employees' State Insurance Scheme in—

- (i) implemented areas: 12,36,500. (ii) non-implemented areas: Nil.
- (b) The number of employees covered under the Employees' Provident Fund Scheme—
 - (i) is not available, in respect of the public sector; and
 - (ii) was about 14 lakhs in non-exempted and 10 lakhs in exempted factories on 31-8-58 in the private sector.
- (a) and (b). The information regarding the wage bills is not available.

Mn. CHAIRMAN: Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

EXPORT RISKS INSURANCE CORPORATION

- *112. SHRI BABUBHAI M. CHINAP. Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the total number of proposals received by the Export Risks Insurance Corporation (Private) Ltd., Bombay, proposals accepted, policies issued and proposals dropped, so far;
- (b) the premium rates for our important commodities of export, such as tea, jutegood's, cotton piece-goods, oils and oil-seeds etc.;
- (c) whether the Corporation covers the duty variation risks; and
- (d) if not, whether there is any proposal under consideration in this regard?

THE DEPUTY MINISTER or COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Information is being collected and will be laid on the Table in due course.

- ' (b) Premium rates are not published by credit insurers, and are treated as confidential.
 - (c) No, Sir.
 - (d). No, Sir.

REQUEST FOR ASSISTANCE BY LOKA-MANYA TILAK BIRTH CENTENARY CELEBRATION COMMITTEE

- *113. SHRI V. PRASAD RAO: Will the PRIME MINISTER be pleased to State:
- (a) whether the Lokamanya Tilak Birth Centenary Celebration Committee in London has made any request to Government for assistance; and
- (b) if so, whether any action has been taken thereon?

THE DEPUTY MINISTER OF EX TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) The proposal is under consideration.

GRANT OF RAW FILM QUOTA FOR FILM PRODUCTION AT HYDERABAD

- *114. SHRI V. PRASAD RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether any representation was made to Government for the special consideration for granting raw film quotas for film production recently started at Hyderabad; and
- (b) if so, whether any action has been taken thereon?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA); (a) Yes, Sir.

(b) The views of the Madras Regional Advisory Committee for raw films have been sought in the matter which, ¹ if necessary, will also be placed I before the Central Advisory Commit-, tee for raw films for consideration.